COURT-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P NO. 271/KB/2017 C.P NO. 289/1996

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th May, 2017, 10.30 A.M

Name of the Company		SREE RAM ENGINEERING COVS- DUNLOP INDIA LIMITED		
Under Section		433,434 & 439		
SI. No.	Representativ	tion of Authorized re (IN CAPITAL rers)	Appearing on behalf of	Signature with date



Date: 29-05-2017 TP No.268/KB/2017 – CP No. 95/2014 – Sree Ram Engineering

Co. vs. Dunlop India Limited.

ORDER

No one appeared.

Fix the matter on 26-07-2017.

MANORAMA KUMARI MEMBER(J)